HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 32 /APPTT.

RANCHI DATED THE ON MAY, 2025

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to depute Mr. Neelendu Sharan, Deputy Registrar (Non-Judicial) [Presently attached with Hon'ble the Chief Justice] as Deputy Registrar (Protocol) of the Court w.e.f. **09**th **June, 2025**.

Further, Mr. Sharan is directed to coordinate with Mr. Rakesh Ranjan, Deputy Registrar (Protocol) [UOT as Secretary, DLSA, Daltonganj] during Summer Vacation commencing from 12th May, 2025.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court, Sd/- Manoj Prasad Registrar General

MEMO NO. 2301 /APPTT.

RANCHI DATED THE BY MAY, 2025

Registrar General CM